

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

32

T.C.P No. 87/(MAH)/2006

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Dilip Timblo

V/s.

M/s. Sociedade De-Formrnto Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	E. KOTWAL	Advocate for R2 & R5 i/b M/s. R. Mulla	G.	
2.	G.R. MALLYA			
3.	P. SAVANT	SR. " " R3		
4.	A. FARUKHACHARY	Advocate for R8, R9, R10 i/b HSA Advocates		
5.	S. PRADHAN			
6.	A. CHIVAGALA			

Joseph Kodianthara — Sr Counsel
Eric Correia
Akash Rebello
Atul Desai
Kunjita Shah
i/b Kanga
& Company
for Petitioner

Advocate

D. Desai

TCP 87/397-398/NCLT/MB/MAH/2006

Submissions part heard. For continuation of the Petitioner side submissions, list this matter on 11.12.2017. For the Respondents side submissions, list this matter on 22.1.2018, 23.1.2018, 29.1.2018, 30.1.2018, 13.2.2018, 16.2.2018, 19.2.2018 and 20.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)